

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 6080/2014

THAKUR PRASAD PANDEY TRUST

Petitioner(s)

VERSUS

SANKATHA PRASAD & ORS

Respondent(s)

(with interim relief and office report)

Date : 31/08/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Ms. Namita Choudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The respondent Nos.1-3 have already filed the counter affidavit. The respondent No.4 has failed to file the counter affidavit within the period stipulated under the rules.

The respondent Nos.5-9 have refused to accept the service of notice sent to them under registered cover. This refusal on their part constitutes proper service. But no one has entered appearance on their behalf. The respondent Nos.10-14 have been deleted from the array of parties by order dated 28.07.2016 of the Hon'ble Judge in Chamber.

Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)
Registrar